

National Company Law Tribunal

Allahabad Bench

CP NO. 102/ND/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25/8/17

NAME OF THE COMPANY: M/s Paramjit Singh vs Kashi pur Rice miller Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 337/338

Sl. NO.	Name	Designation	Representation	Signature
1.	Saurabh	ADV	PETITIONER	
2.	Amit Kumar	ADV	RESPONDENT	

CP No.102/ND/2011

Sh. Amit Kumar PCS, proxy for the petitioner counsel Sh. P.K. Bajpai alongwith Sh. Saurabh Adhikari proxy for Sh. Udai Chandani, Advocate for respondent. He informs that appeal in question is still pending before the Lucknow Bench of the Hon'ble Allahabad High Court and the stay granted therein is still continue.

Meanwhile, the respondent counsel is advised to furnish a copy of the updated/ latest order of the Hon'ble Allahabad High Court passed If any, in the above mentioned appeal.

The matter is adjourned to 15th September of 2017.

Date: 25.08.2017

Shri H.P. Chaturvedi (Member (Judicial))

Typed by
Md.Zaid